

करने के लिए सर्वेक्षण करने के आदेश 1974 में दिये गये थे और वे पूरे हो चुके हैं।

(ख) जी हाँ, सिमरी-इक्षित्यारपुर से त्रिहारीगंज और दौरमछेपुरा से सिधेश्वर स्थान तक नयी रेलवे लिफ्टान के लिए सर्वेक्षण करने के आदेश 1974 में दिये गये थे। सहरसा से तारापीठ महिषी तक नयी मीटर गार्डन लिफ्टान के लिए प्रारम्भिक इंजीनियरी एवं यातायात सर्वेक्षण की स्वीकृति 1976 में दे दी गयी थी। इन परियोजनाओं के शीघ्र कार्यान्वयन के संबंध में तत्कालीन रेल मंत्री की घोषणा के बारे में कोई सूचना उपलब्ध नहीं है।

(ग) सर्वेक्षण रिपोर्टों की जांच के बाद, संसाधनों की उपलब्धता को ध्यान में रखते हुए, इन लाइनों के निर्माण के संबंधों में निर्णय लिया जाएगा।

Chittaranjan Township declaring as "Protected Area."

202. SHRI SAMAR MUKHERJEE:
Will the Minister of RAILWAYS be pleased to state:

(a) whether the Chittaranjan township has been declared as Protected Area;

(b) if so, the reasons therefor; and

(c) whether Government are considering to withdraw the order?

THE MINISTER OF RAILWAYS
(PROF. MADHU DANAVATE):

(a) Yes.

(b) It was considered necessary and expedient in public interest and also in the interest of the safety and security of the place to prevent entry of unauthorized persons.

(c) No.

Souvenirs Published by a Political Party

203. DR. MURLI MANOHAR JOSHI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether some companies have given advertisements in the souvenirs published by a political party in the years 1975-76 and 1976-77;

(b) if so, name of the party which received the advertisements, names of the companies which gave the advertisements and amount paid for the advertisements by each of the companies during that period;

(c) whether the Income-Tax Department have issued a circular declaring this amount exempt from income-tax;

(d) if so, whether a copy of the said circular will laid on the Table of the House; and

(e) whether the companies have given advertisements in contravention of any law and if so, the action Government propose to take against such companies?

THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE
(DR. PRATAP CHANDRA CHUN-
DER): (a) Yes, Sir.

(b) Full particulars as asked for are not yet available.

(c) and (d). Three circulars have been issued by the Central Board of Direct Taxes from time to time on advertisement in souvenirs, copies of the same, being circulars No. 19 dated 13th June, 1969, No. 200 dated 28th June, 1976 and No. 203 dated 16th July, 1976, are laid on the Table of the Sabha. [Placed in Library. See No. LT-333/77.]

(e) Action as may be found necessary will be taken on receipt of full particulars which are being called for.